NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1126/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES:

Sherebanu S. Khorakiwala & Anr.

V/s.

Wodehouse Capital Advisors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

15 & 31 Nikita Vasdhan

1/b Kanga & Co For Respondent/ financial Dr.

Nimay Dave also Farzana Doctor
i/b Mulla & Mulla & Gaigie Bhul & Caroe
for Petitiones / Financial Geditor

COMMON ORDER CP 1126/I&BC/NCLT/MB/MAH/2017 CP 1128/I&BC/NCLT/MB/MAH/2017

Learned Representatives of both sides are present and stated that a 1. "Settlement" is in progress. Seeking time. Granted.

The Praecipe is moved for taking both these petitions together. Registry is 2. directed to tag both these Petitions and place on next date of hearing.

3. Adjourned to 1st September 2017.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial)

Dated: 04.08.2017

Sd/-M.K. SHRAWAT Member (Judicial)

(40 Byon)